

आयकर अपीलीय अधिकरण
कोलकाता 'ए' पीठ, कोलकाता में
**IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA 'A' BENCH, KOLKATA**

श्री राजपाल यादव, उपाध्यक्ष (कोलकाता क्षेत्र)

एवं

डॉ. मनीष बोरोड, लेखा सदस्य

के समक्ष

Before

SRI RAJPAL YADAV, VICE PRESIDENT

&

DR. MANISH BORAD, ACCOUNTANT MEMBER

I.T.A. No.: 731/KOL/2022

Assessment Year: 2005-06

***The Roman Catholic Diocese of Krishanagar.....Appellant
[PAN: AAATR 2600 K]***

Vs.

DCIT, Circle-Nadia

Presently DCIT (Exemptions), Circle-1, Kolkata....Respondent

Appearances by:

Sh. Siddarth Agarwal, Adv., appeared on behalf of the Assessee.

Smt. Ranu Biswas, Addl. CIT (D/R), appeared on behalf of the Revenue.

Date of concluding the hearing : May 9th, 2023

Date of pronouncing the order : May 9th, 2023

ORDER

Per Manish Borad, Accountant Member:

This appeal filed by the assessee pertaining to the Assessment Year (in short 'AY') 2005-06 is directed against the order passed u/s 250 of the Income Tax Act, 1961 (in short the

“Act”) by ld. Commissioner of Income-tax (Appeals), Nfac, Delhi [in short ld. “CIT(A)”] dated 21.10.2022.

2. At the outset, ld. Counsel for the assessee submitted that the assessee opted under the *Vivad Se Vishwas Scheme, 2020*. Tax payable as per this scheme in the case of the assessee stood paid for the full and final settlement of tax arrears. Thus, ld. Counsel for the assessee requested for withdrawing the instant appeal vide letter dated 17.04.2023.

3. Per contra, ld. D/R did not have any objection to this request of ld. Counsel for the assessee.

4. We have heard ld. D/R and perused the records placed before us. We have gone through the facts narrated by the ld. Counsel for the assessee stated herein above and find that the assessee has opted under the *Vivad Se Vishwas Scheme, 2020* and paid taxes thereon. Request has been made for withdrawing the appeal. We, therefore, considering the facts of the case and the request made at the behest of the assessee, dismiss this appeal as withdrawn.

5. In the result, the appeal of the assessee is dismissed as withdrawn.

Kolkata, the 9th May, 2023

Sd/-
[Rajpal Yadav]
Vice President

Sd/-
[Manish Borad]
Accountant Member

Dated: 09.05.2023

Bidhan (P.S.)

Copy of the order forwarded to:

- 1. The Roman Catholic Diocese of Krishanagar, Bishop House, Krishanagar, Nadia-741 101.**
- 2. DCIT, Circle-Nadia, Presently DCIT (Exemptions), Circle-1, Kolkata.**
3. CIT(A)-NFAC, Delhi.
4. CIT-
5. CIT(DR), Kolkata Benches, Kolkata.

// True copy //

By order

Assistant Registrar
ITAT, Kolkata Benches
Kolkata